

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

**For election to BIHAR VIDHAN SABHA
From BISFI Constituency**

I **Dr. Faiyaz Ahamd** Son/Daughter/Wife of **Quamruzzama** Age **48** years resident of **Stadium Road, Madhubani** (mention full postal address) a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

1. I am a Candidate set up by **RJD** (name of the political party) am contesting as an Independent Candidate.
2. **Details of PAN and status of filing of Income Tax Return :**

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total Income shown in Income Tax Return (in Rupees)
1.	Self	AAMPA3272C	2010-11	9,91,000.00
2.	Spouse	AAMPR9547F	2010-11	9,52,000.00
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

3. **The following case(s) is/are pending against me in which cognizance has been taken by the court :-**

Sl. No.	Offence	Description
1.	The details of cases where the court has taken cognizance, sections of the Act and description of the offence for which cognizance taken :	Nil
2.	Name of the court, Case No. and Date of order taking cognizance :	Nil
3.	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	Nil

4. **Cases in which I have been convicted by a court of law (other those referred to in Form 26) :**

Sl. No.	Offence	Description
(a)	The details of cases, section of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	Nil
(c)	Punishment imposed	Nil

Faiyaz Ahamd
27-12-2011

5. That I give below the details of the assets (immovable, Movable, Bank Balance etc.) of myself, my dependants.

A. DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse(s) Name(s)- Nikhat Rayazi	Dependant-1 Name - Asif Ahmad	Dependant-1 Name - Tausif Ahmad	Dependant-1 Name - Hena Shadiyah
1.	Cash	Rs. 15,000.00	Rs. 13,700.00	--	--	--
2.	Deposits in Banks, financial institutions and Non-Banking Financial Comp	Rs. 1,62,090.00	Rs. 2,39,505.00	Rs. 7,204.23	Rs. 0.00	Rs. 1,307.71
3.	Bonds, Debentures and Shares in Companies.	Rs. 1,48,004.00	Rs. 10,25,000.00	Rs. 1,70,000.00	Rs. 2,12,000.00	Rs. 3,16,000.00
4.	Other Financial Instruments, NSS, Postal Savings, LIC Policies etc.	NSC No. 44DD753948, Rs. 5000.00	LIC Rs. 5,00,000.00	Nil	Nil	Nil
5.	Motor Vehicles (details of make etc.)	Tata Safari BR32f0007-2011, Tata Bus BRIP5360 - 1989	Toyota Fortuner DL4CNE 6475 - 2010, Tata Bus BR7H5360 - 1990	Nil	Nil	Nil
6.	Jewellery (Give details of weight and value)	Gold: 250 grams. Rs. 5,00,000.00	Gold: 2Kg. Rs. 40,00,000.00, Diamonds: 20 Grams. Rs. 20,00,000.00, Silver: 3 Kg. Rs. 96,000.00	Nil	Nil	Nil
7.	Other Assets (such as values of claims/inter etc.)		Nil	Nil	Nil	Nil

Nikhat Ahmad
27.12.2011

B. DETAILS OF IMMOVABLE ASSETS

Note: Properties in joint ownership indicating the extent of joint ownership will also.

Sl. No.	Description	Self	Spouse(s) Name(s)- Nikhat Rayazi	Dependant-1 Name - Asif Ahmad	Dependant-1 Name - Tausif Ahmad	Dependant-1 Name - Hena Shadiyah
1.	Agricultural Land: -Location(s) -Survey No.(s) -Extent (Total Measurement) -Current Market Value	-Madhubani, Plot No- 1178, 2863, 3053, 1696, 317, 314, 94, 92, 90, 1027, 1067, 538, 1696, 1705. - 2Bigha 19Katha 2.5Dhur & 2510 & 2511/354, Value- Rs. 9,63,782.00	- Madhubani Plot No. 2339, 2325, 2326, 2503, 515, 137, 1386, 2494, 2495, 2496, 1610,1565,2511/354 - 4Bigha 17Katha 8Dhur Rs. 42,69,870.00	-Madhubani, Plot No- 2328, 2339, 2337, 2338, 2313, 2626, 2627, 2316, 296, 2503, 576, 6111, 1612, 1322, 1237, 1238, 1239, 1236, 415, 417, 430, 1240, 398, 399, 439, 442, 443, 445, 447, 448, 492, 924, 470 - 10Bigha 7Katha, Rs. 3,82,86,117.00	Same as half share of 'Asif Ahmad' (Dependant- 1)	Nil
2.	Non-Agricultural Land -Location(s) -Survey No.(s) -Extent (Total Measurement) -Current Market Value	-Madhubani, Plot No- 2337, 2623, 2331, 2635, 2329, 2279, 2278, 2277 - 12Katha 03Dhur 50Dhurki, Rs. 71,42,770.00	(i) Madhubani, Plot No- 2640, 2415, 2416, 2406, 2410, 2329, 2633, 2330, 2624, 2626, 2635, 2279, 6319 - 1Bibha 15Katha, Rs. 2,23,44,960.00 (ii) Mohalla- Chakrahmat (Bhigo) Darbhanga - 491,123 -1Katha 3Dhur -5,75,575.00 (iii) Bhagwanpur Muzaffarpur -991, 992, 993, 994	- Madhubani, Plot No- 2623, 2329, 2640, 2330, 2624, 2645, 2624, 2526, 2624, 2625, 2626 - 1Bigha 3Katha 11Dhur, Rs. 1,33,48,140.00	Half of 'Asif Ahmad'(Dependant- 1)	-Madhubani, Plot No- 2277, 2278 -2Katha 10Dhur, Rs. 16,35,000.00

— Asif Ahmad
27-12-2021

			18Dhur (commercial) Value Rs. 25 Lacks.			
4.	Houses/Apartments etc -Location(s) -Survey/Door No.(s) -Extent (Total Measurement) -Current Market Value	Flat No. 101 Maharaja Kameshwar Complex, Frazer Road, Patna-1 - 1220 Sqr Fit - Rs. 16 Lacks				
5.	Other (Such as interest in property)	DBBL, GUN No. 53750 Made in Belgium License No. 912/91				

6. I give herein below the details of my liabilities/over due to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sl. No.	Description	Name & Address of Bank/Financial Institutions (s) Department (s)	Amount Outstanding As on -----
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues	Bihar Vidhan Sabha (Vehicle Loan)	8,00,000.00
	(a) Dues to department dealing with government accommodation	Nil	Nil
	(b) Dues to department dealing with supply of water	Nil	Nil
	(c) Dues to department dealing with supply of electricity	Nil	Nil
	(d) Dues to department dealing with supply of telephones	Nil	Nil
	(e) Dues to department dealing with government transport (including aircrafts and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge {Also indicate the assessments year up to which Income Tax Return filed. Give also permanent Account Number (PAN)}	Assessment Year 2010-11 AAMPA3272C	9,91,000.00
	(ii) Wealth Tax {Also indicate the assessment year up to which	Nil	Nil

— Rajesh Kumar
27.12.2011

wealth Tax return filed)		
(iii) Sales Tax {Only in case of proprietary business}	Nil	Nil
(iv) Property Tax	Nil	Nil

7. Details of Profession or Occupation :-

- (a) Self : Agriculture & MLA.
 (b) Spouse : Agriculture & Business.

8. My educational qualification are as under :-

[Give Details of highest School and University Education with full form of the certificate/diploma/degree course]
 [Name of School/College/University and the year in which the course was completed]

- Matric - S. L. M. L. High School, Gandhi Nagar, Simri, BSEB Patna 1979
 I.Sc. - R. K. College, Madhubani, L. N. M. University, Darbhanga, 1981
 B.A. - R. K. College, Madhubani, L. N. M. University, Darbhanga, 1984
 M.A. - L. N. M. University, Darbhanga, 1981
 Ph.D. - L. N. M. University, Darbhanga, 1984

Faiyaz Ahmad
 (Dr. Faiyaz Ahmad) 27.12.2011
 DEPONETN

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false nothing material has been concealed there from.

Verified at Patna this the 27th Days of December 2011.

Faiyaz Ahmad
 (Dr. Faiyaz Ahmad) 27.12.2011
 DEPONETN